

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO. IV, NEW DELHI**

**Appeal No. 269/252/ND/2018**

**In the matter of:**

M/s. Quantum Direct (India) Pvt. Ltd. **....Appellant**  
Vs.  
ROC & Another. **....Respondent**

**Under Section: 252**

**Order delivered on 27.08.2018**

**CORAM**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (J)**

For the Appellant : Ms. Anu Kadian, CS  
For the Respondent : Ms. Kusum Yadav,  
Company Prosecutor  
For the IT : Mr. Raghvendra Singh, Adv. with  
Mr. Balkishan Ladhanian, Adv.

**ORDER**

The learned CS undertakes to file audited balance sheets for the year 2016-17 within five days. For further consideration on 04.09.2018.

Sd/-

Mukesh

**(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**

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